

From,

Atul Srivastava, HJS
Joint Registrar (Judicial)(Services),
High Court of Judicature
at Allahabad.

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow.

No. 189 /Admin. (Services)/2019 Dated: Allahabad: April 04, 2019

Subject: Regarding nomination for Refresher Training Programme for Civil Judges (Round-2) clubbed with 02 days Ubuntu-CUM-CIS Training under 14th Finance Commission Scheme at JTTRI, Lucknow.

Madam,

With reference to your letter Letter No. Ref. Trg. CJ(JD)/14th FC/R-2/2019/621 dated 01.04.2019, I have been directed to inform you that Hon'ble Court has been pleased to approve the schedule of Refresher Training Programme for Civil Judges (Round-2) clubbed with 02 days Ubuntu-CUM-CIS Training under 14th Finance Commission Scheme from 08.04.2019 to 12.04.2019 at JTTRI, Lucknow.

I am, further to inform you that the Hon'ble Court has also been pleased to nominate the Judicial Officers (Civil Judges) whose names are contained in the enclosed list-A for the aforesaid Refresher Training Programme for Civil Judges clubbed with 02 days Ubuntu-CUM-CIS Training under 14th Finance Commission Scheme from 08.04.2019 to 12.04.2019 at JTTRI, Lucknow?

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Enclosure: As above

Sd/-

(Atul Srivastava)
Joint Registrar (Judicial) (Services)

No. 189 (i)/Admin. (Services)/2019 dated: April , 2019

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Government of U.P., Lucknow.
2. All the District & Sessions Judges, subordinate to High Court of Judicature at Allahabad with the request to kindly inform the officers concerned accordingly and direct them to report at JTTRI, U.P., Lucknow.
3. Sri Arun Kumar, Registrar, Land Aqu. Rehab. & Resettlement Auth., Basti, Sri Abhishek Jaiswal, Registrar, Land Aqu. Rehab. & Resettlement Auth., Faizabad, Sri Vikas Chaudhary, Registrar, Land Aqu. Rehab. & Resettlement Auth., Bareilly, Sri Saurabh Singh, Registrar, Land Aqu. Rehab. & Resettlement Auth., Lucknow, Sushri Priyanka, Registrar, Land Aqu. Rehab. & Resettlement Auth., Agra with the request to kindly attend the said training programme.
4. OSD(Judicial)(Computer), High Court, Allahabad.

Enclosure: As above

Sd/-

(Parimal Chaturvedi)
Assistant Registrar (Services)

List –‘A’

Judicial Training & Research Institute, U.P. Lucknow
Refresher Training Programme for Civil Judges
(Round-2, under 14th Finance Commission Scheme)

Duration: 08.04.2019 to 12.04.2019

| Sl. | I.D. | Batch | Name | Designation | Place of Posting |
|-----|------|-------|---------------------------|---|-----------------------------|
| 1. | 2326 | 2015 | SUSHRI ANJALI RANI | Civil Judge (Junior Div.) | Amroha- Hasanpur |
| 2. | 2327 | 2015 | SATYENDRA KUMAR CHAUDHARY | Nyayadhikari, Gram Nyayalaya | Sitapur- Sidhauri |
| 3. | 2329 | 2015 | SMT. ANKITA DHAMA | Civil Judge (Junior Div.) | Bijnor |
| 4. | 2330 | 2015 | NYAYDHISH PANKAJ | Judicial Magistrate | Mau |
| 5. | 2331 | 2015 | GYANENDRA KUMAR | Civil Judge (Junior Div.) | Auraiya- Vidhuna |
| 6. | 2332 | 2015 | SUSHRI SHAHNAZ ANSARI | Civil Judge (Junior Div.) | Bareilly- Faridpur |
| 7. | 2334 | 2015 | SUSHRI SADHANA GIRI | Civil Judge (Junior Div.) | Faizabad |
| 8. | 2335 | 2015 | PRAVEEN KUMAR | Civil Judge (Junior Div.) | Chitrakoot |
| 9. | 2336 | 2015 | BALRAM DAS | Civil Judge (Junior Div.) | Azamgarh |
| 10. | 2337 | 2015 | RANJEET KUMAR VERMA | Civil Judge (Junior Div.) | Shahjahanpur- Jalalabad |
| 11. | 2338 | 2015 | SMT. PRIYANKA RANI | Civil Judge (Junior Div.) | Bulandshahar- Khurja |
| 12. | 2339 | 2015 | ARUN KUMAR | Registrar, LandAqui,Rehab&ResettlementAuth. | Basti |
| 13. | 2340 | 2015 | PRAFFUL KUMAR CHAUDHARY | Civil Judge (Junior Div.) | Ambedkar N. at Akbarpur |
| 14. | 2341 | 2015 | SARVESH SINGH YADAV | Civil Judge (Junior Div.) | Banda- Atarra |
| 15. | 2342 | 2015 | SWATANTRA SINGH RAWAT | Civil Judge (Junior Div.) | Sultanpur- Musafirkhana |
| 16. | 2343 | 2015 | SMT. ANITA SINGH | Judicial Magistrate | Aligarh |
| 17. | 2344 | 2015 | ABHISHEK JAISWAL | Registrar, LandAqui,Rehab&ResettlementAuth. | Faizabad |
| 18. | 2345 | 2015 | SUMIT CHAUDHARY | Judicial Magistrate | Gunnor-Sambhal at Chandausi |
| 19. | 2347 | 2015 | VIPIIN YADAV | Civil Judge (Junior Div.) | Chandauli- Chakia |
| 20. | 2348 | 2015 | AKSHAYDEEP YADAV | Civil Judge (Junior Div.) | Mathura- Chhata |
| 21. | 2349 | 2015 | LEELU | Civil Judge (Junior Div.) | Saharanpur- Deoband |
| 22. | 2350 | 2015 | SUNIL KUMAR VERMA | Civil Judge (Junior Div.) | Bhadohi at Gyanpur |
| 23. | 2351 | 2015 | KANHAIYA JI | Civil Judge (Junior Div.) | Aligarh- Iglas |
| 24. | 2352 | 2015 | ALOK VERMA | Judicial Magistrate | Jaunpur |
| 25. | 2353 | 2015 | SUSHRI PRITI BHUSHAN | Civil Judge (Junior Div.) | Ambedkar Nagar-Tanda |
| 26. | 2354 | 2015 | ARJUN | Civil Judge (Junior Div.) | Sambhal at Chandausi |
| 27. | 2355 | 2015 | SUSHRI ANCHAL KASANA | Civil Judge (Junior Div.) | Saharanpur |
| 28. | 2356 | 2015 | BRAHMPAL SINGH | Civil Judge (Junior Div.) | Hathras-Sadabad |
| 29. | 2357 | 2015 | SUNIL KUMAR NAGAR | Civil Judge (Junior Div.) | Jhansi- Moth |
| 30. | 2359 | 2015 | MOHD SAJID | Civil Judge (Junior Div.) | Shahjahanpur -Tilhar |
| 31. | 2360 | 2015 | VIKAS CHAUDHARY | Registrar, LandAqui,Rehab&ResettlementAuth. | Bareilly |
| 32. | 2361 | 2015 | SANDEEP PAARCHA | Civil Judge (Junior Div.) | Bulandshahar-Anoopshahar |
| 33. | 2362 | 2015 | MRITUNJAY KUMAR | Civil Judge (Junior Div.) | Ballia |
| 34. | 2363 | 2015 | VIJAY BHAN | Judicial Magistrate | Ballia |
| 35. | 2364 | 2015 | SMT. SWATI CHANDRA | Civil Judge (Junior Div.) | Balrampur |
| 36. | 2365 | 2015 | BALWANT KUMAR BHARATI | Civil Judge (Junior Div.) | Mau |
| 37. | 2366 | 2015 | SAURAV SINGH | Registrar, LandAqui,Rehab&ResettlementAuth. | Lucknow |
| 38. | 2367 | 2015 | MAHENDRA SINGH PASWAN | Civil Judge (Junior Div.) | Barabanki |
| 39. | 2368 | 2015 | AVADHESH KUMAR | Civil Judge (Junior Div.) | Aligarh- Atrauli |
| 40. | 2369 | 2015 | SAWAN KUMAR VIKAS | Civil Judge (Junior Div.) | Unnao- Purva |
| 41. | 2371 | 2015 | SUSHRI PRIYANKA | Registrar, LandAqui,Rehab&ResettlementAuth. | Agra |
| 42. | 2372 | 2015 | NAVEEN KUMAR | Civil Judge (Junior Div.) | Hapur- Garhmukteshwar |
| 43. | 2373 | 2015 | ARPIT SINGH | Civil Judge (Junior Div.) | Budaun- Sahaswan |
| 44. | 2374 | 2015 | RAMESHWAR DAYAL | Civil Judge (Junior Div.) | Sitapur- Biswan |
| 45. | 2376 | 2015 | RAVI KUMAR SAGAR | Civil Judge (Junior Div.) | Bareilly-Aonla |
| 46. | 2377 | 2015 | SUSHRI PREETI MOGA | Civil Judge (Junior Div.) | Moradabad- Thakurdwara |
| 47. | 2378 | 2015 | GYANENDRA KUMAR | Civil Judge (Junior Div.) | Bareilly -Nawabganj |
| 48. | 2379 | 2015 | VIMLESH SAROJ | Civil Judge (Junior Div.) | Ballia |
| 49. | 2380 | 2015 | AJAY KUMAR | Civil Judge (Junior Div.) | Ghazipur |
| 50. | 2381 | 2015 | ANUJ KUMAR JAUHER | Civil Judge (Junior Div.) | Budaun- Bisauli |